

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:426  
ANSWERED ON:06.12.2013  
PANCHAYAT HEADQUARTERS  
Singh Shri Jagada Nand

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether there is any plan for setting up Gram Panchayat Headquarters in each panchayat in the country with the concept of village Government;
- (b) if so, the details thereof;
- (c) whether the progress with regard to construction of panchayat Headquarters has been reviewed during the last three years and the current year;
- (d) if so, the details thereof; and
- (e) the future action plan of the Government for speeding up of slow pace of construction work in accordance with the targets and in order to offset its impact on development and delivery of justice?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a) & (b) Primarily, it is the responsibility of the State Governments to fulfill the infrastructure needs of Panchayati Raj Institutions (PRIs). The Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), a Centrally Sponsored Scheme of the Ministry of Panchayati Raj (MoPR), provides funds to States to strengthen their Panchayati Raj systems, including construction and repair of Gram Panchayat buildings. MoPR also provides funds to States under the Backward Regions Grant Fund (BRGF) which are in the nature of untied grants for Panchayats to undertake works based on felt local needs including construction of Panchayat Ghars.

(c) to (e) The implementation of MoPR's schemes, including construction of Panchayat Ghars is reviewed from time to time through meetings and field visits, and States are urged to take appropriate action.